works at the Central Zone Centre of the Sports Authority of India (SAI) at Bhopal (Madhya Pradesh). These works are in progress and are expected to be completed during the next financial year.

## Grants for sports complex

# †2656. SHRI LEKHRAJ BACHANI: SHRI JAYANTILAL BAROT:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government propose to provide any grant for the sports complex being constructed by AUDA in Ahmedabad;
  - (b) if so, the grant proposed to be provided; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN):(a) No, Sir.

- (b) Does not arise.
- (c) The Government decided to transfer the Sports Infrastructure Schemes to the State-sector w.e.f. 1.4.2005 and accordingly, no funds have been allocated in the budget for 2005-06 for sports infrastructure. All State Governments have been informed, accordingly, in February, 2005.

# Refusal of Visa to participants of Asian Junior Boxing Championship

 $\dagger 2657$ . SHRI AJAY MAROO: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Pakistan has refused to issue Visa to the members of proposed Indian team participating in Asian Junior Boxirtg Championship to be held in Karachi in Pakistan;
  - (b) if so, the reasons therefor; and
  - (c) Government's reaction thereon?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) As per information received from the

<sup>†</sup>Original notice of the question was received in Hindi.

Indian Amateur Boxing Federation (IABF), the Indian team could not participate in Asian Junior Boxing Championships held in Karachi (Pakistan) in June, 2005 due to non-grant of Visa by Pakistan.

(b) and (c) IABF has taken up the matter with Pakistan Boxing Federation to know the reasons for the same.

#### NIS trained coaches

†2658. SHRI LAXMINARAYAN SHARMA: Will the PRIME MINISTER be pleased to state:

- (a) whether Sports Authority of India used to provide the services of NIS trained coaches for the Central as well as State schemes in the past which has been stopped now; and
  - (b) whether the same would be restarted?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) and (b) Under the National Coaching Scheme of Sports Authority of India (SAI), Coaches have posted to the State Coaching Centre (SCC) and the District Coaching Centre (DCC). However, in pursuance to the recommendations of the Staff Inspection Unit, Ministry of Finance the coaches posted to the DCCs are being withdrawn by SAI in order to strengthen its own schemes and programmes. The Coaches are still being provided to the State Coaching Centres.

12.00 Noon

[MR. DEPUTY CHAIRMAN in the Chair]

## PAPERS LAID ON THE TABLE

### Notification of the Ministry of Agro and Rural Industries

THE MINISTER OF SMALL SCALE INDUSTRIES AND THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHAVIR PRASAD): Sir, I lay on the Table a copy (in English and Hindi) of the Ministry of Agro and Rural Industries Notification SO. 1199(E), dated the 28th October, 2004, publishing the Coir Industry (Second Amendment) Rules, 2004, together with delay statement, under sub-section (3) of section 26 of the Coir Industry Act, 1953 [Placed in Library. See No. L.T 2613/05

†Original notice of the question was received in Hindi.